

30.9.2003

14.

MA 1659/2003
MA 1660/2003
OA 521/2002

Q

Present : Shri P.Chakravarty, learned counsel for the
applicants.
Shri Vijay Pandita, learned counsel for the
respondents.

Heard both the learned counsel for the parties in MA
1659/2003 and MA 1660/2003.

2. The aforesaid two MAs are allowed in the interest
of justice granting respondents time upto 30.10.2003 to
implement the Tribunal's order as a last opportunity.

3. MA 1659/2003 and MA 1660/2003 are accordingly
disposed of as above.

SK
V.K. Majotra
(Member (A))

SK
(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

sk